



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2019-20/235

DOR.NBFC (HFC).CC.No.111/03.10.136/2019-20

May 19, 2020

To

Housing Finance Companies

Madam/ Sir,

Extending Master Direction – Know Your Customer (KYC) Direction, 2016 to Housing Finance Companies

The [Master Direction – Know Your Customer \(KYC\) Direction, 2016](#) issued by the Bank has consolidated directions on Know Your Customer (KYC), Anti-Money Laundering (AML) and Combating the Financing of Terrorism (CFT) and is applicable to all Regulated Entities of the Bank. In this connection, attention is invited to our [Press Release no.2019-2020/419 dated August 13, 2019](#) on transfer of regulation of Housing Finance Companies to Reserve Bank of India.

2. It has been decided to extend the [Master Direction – Know Your Customer \(KYC\) Direction, 2016](#) to all Housing Finance Companies.

3. Instructions/ guidelines/ regulations contained in the circulars mentioned in the [Appendix](#), issued by National Housing Bank (erstwhile regulator of Housing Finance Companies) stand repealed.

Yours faithfully,

(Manoranjan Mishra)
Chief General Manager

Appendix – List of circulars repealed

S.No.	Circular number	Date of the circular	Subject
1	NHB(ND)/DRS/Pol-No.19/2006	November 27, 2006	Suggestions made by the participants at the meeting of principal officers at Bangalore on September 15, 2006 – Clarifications.
2	NHB(ND)/DRS/Misc.Circular-1/2010	January 25, 2010	KYC Norms/ AML Standards/ CFT.
3	NHB (ND)/DRS/Misc.Circular-No.4/2010-11	May 06, 2011	Guidelines on KYC & AML measures for HFCs.
4	NHB(ND)/DRS/Pol-No.39/2010-11	May 19, 2011	List of Terrorist Individuals/ Organisations – under UNSCR 1267 (1999) and 1822 (2008) on Taliban/ AL-Qaida Organisation.
5	NHB(ND)/DRS/Pol-No.42/2011-12	October 11, 2011	List of Terrorist Individuals/ Organisations – under UNSCR 1267 (1999) and 1989 (2011) on Taliban/ AL-Qaida Organisation.
6	NHB(ND)/DRS/Pol-No.47/2011-12	March 29, 2012	List of Terrorist Individuals/ Organisations – under UNSCR 1267 (1999), 1988 (2011) and 1989 (2011) on Taliban/ AL-Qaida and Associated Individuals and Entities.
7	NHB(ND)/DRS/Pol-No.52/2012-13	September 26, 2012	List of Terrorist Individuals/ Organisations – under UNSCR 1267 (1999), 1988 (2011) and 1989 (2011) on Taliban/ AL-Qaida and Associated Individuals and Entities.
8	NHB(ND)/DRS/Pol.Circular No.59/2013-14	January 24, 2014	Central Know Your Customer Registry.
9	NHB(ND)/DRS/Pol-No.68/2014-15	January 14, 2015	Inter-Governmental Agreement (IGA) with United States of America (US) under Foreign Accounts Tax Compliance Act (FATCA) – Registration.
10	NHB(ND)/DRS/Policy Circular No.76/2016-17	November 01, 2016	Central Know Your Customer Registry (Corrected)
11	NHB/ND/DRS/Policy Circular No.94/2018-19	March 11, 2019	Guidelines on KYC & AML Measures for HFCs.